

**VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF
DECLARATION**

**(In terms of the Resolution passed by the Full Court of the Madras
High Court held on 03 September, 2009)**

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**Name: Justice K.K.Sasidharan Date of Appointment : 12.11.2007
Date of Declaration : 12.11.2009**

Name : JUSTICE K.K.SASIDHARAN		Date of Appointment :: 12 November 2007		
		Date of Declaration :: 12 November 2009		
Sl.No.	Items	Owned by	Description	Remarks
1	Landed property	Self	<u>A. HOUSE PROPERTY</u> 1. 2 cents of property in D.No.8/72, in Chalakkara Village, Mahe	Ancestral property
			2. 24 cents of property with AC roof building in R.S.No.1/1, Kodyeri Village, Kannur District, Kerala	Purchased on 18.04.1990 (given on rent at Rs.3,500/- per month)
			3. 1540 sq.ft. Land at Door No.137, Secretariat Colony, 3 rd Street, Kilpauk, Chennai-10	Purchased on 30.11.2006
			4. Residential Flat, No.E-15, Sudarma Apartments, 99, A.K.Swamy Nagar, Kilpauk, Chennai-10	Purchased on 23.08.2002
		Spouse	1. 1/3 share in residential house with 20 cents of land in Edathil Road, near District Court, Tellicherry, Kerala	Devolved on self, mother and sister after the death of father.
			2. 5 ½ cents of land with a building at Kallayi Village, New Mahe	Purchased on 01.04.2004 (Given on rent for Rs.2,000 p.m.)
			3. 2 cents of land with 350 sq.ft. building in Chalakkara Village, Mahe	Purchased in 1997 (Given on rent for Rs.2,000 p.m.)

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	4. Residential Flat No.11, Krishna Karuna, Guruvayoor	Purchased in May, 2007, Agreement executed on 24.09.2007. Construction yet to be completed.	
	5. 24 cents of land with AC roof building in Chalakkara Village, Mahe.	Purchased on 24.07.1998 (Given on rent at the rate of Rs.3,300/- per month)	
	6. Two residential flats converted into one single unit at Door No.25, Abirami Westmister, A.K.Swamy Nagar, Kilpauk, Madras-10.	Purchased on 17.12.2006 Documentation on 12.06.2007.	
	<u>B. AGRICULTURAL PROPERTY</u>		
	Self	Nil	-
	Spouse	1/3 share in agricultural property with an extent of one acre in Ponniam Village, Tellicherry, Kerala.	Ancestral property

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2	Securities and Investments	<u>A. SAVINGS BANK</u>	
	Self	1. Indian Bank, High Court Branch Madras. Balance Rs.25,108/-	
		2. Indian Bank, High Court Branch Madras. Balance Rs.1,645/-	
		3. S.B.I. Taylor's road, Chennai, Balance Rs.17,240/-	Capital gain S.B. Account
		4. Karur Vysya Bank Ltd., Purasawakkam, Balance Rs.9,508/-	Dormant
		5. Karnataka Bank, Pondicherry, Balance Rs.27,614/-	Dormant
		6. P.C.U. Bank, Pondicherry, Balance Rs.26,018/-	Dormant
		7. South Indian Bank, Kellys, Chennai Balance Rs.61,000/-	
		8. State Bank of India, Mahe. Balance Rs.8,238/-	
		9. South Indian Bank, Mahe Balance Rs.1,200/-	Dormant

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		Spouse	1. State Bank of India, Taylor's Road, Chennai Balance Rs.15,816/-	Capital Gain S.B. Account
			2. South Indian Bank, Kelly's, Chennai Balance Rs.77,680/-	
			3. Indian Bank, High Court Branch Balance Rs.5,007/-	
			4. Kannur District Cooperative Bank, New Mahe Balance Rs.1,454/-	
			5. P.S.C. Bank Ltd. New Mahe Balance Rs.5,744	
		Daughter	1. South Indian Bank Ltd. Kellys, Chennai Balance Rs.51,390/-	
			<u>B. FIXED DEPOSIT</u>	
		Self	Nil	
		Spouse	Rs.7,21,608/-	Deposited by father Late Sri.M.P.Govindan Nambiar, Senior Advocate, Tellicherry, before 1991 and renewed/redeposited after maturity from time

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				to time.
		Daughter	Nil	
			<u>C. SHARES</u>	
		Self	Nil	
		Spouse	1.State Bank of Travancore, 100 shares 2. Bank of Baroda, 100 Shares	Face value Rs.10/- Face value Rs.10/- (Purchased prior to 2004)
		Daughter	Nil	
			<u>D. GENERAL PROVIDENT FUND.</u>	
		Self	---	As per the accounts maintained by the Accountant General
		Spouse	Nil	
			<u>E. INSURANCE</u>	
		Self	1. L.I.C. Policy for a total maturity value of Rs.8,50,000/-	Last Policy taken on 15.06.2001
			2. Birla Sunlife Life Insurance Policy, for a sum of	Last Policy taken on

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			Rs.3,00,000/-	23.01.2003
			3. Max Life Insurance Policy, for Rs.3,00,000/-	Last Policy taken on 28.11.2005
		Spouse	1. L.I.C. Policy for Rs.16,40,000/-	Last Policy taken on 30.06.2006
			2. Bajaj Allianz Policy, for Rs.2,00,000/-	Last Policy taken on 28.06.2005
			3. Birla Sun Life Life Insurance Policy, for a sum of Rs.2,00,000/-	Last Policy taken on 20.01.2003
		Daughter	1. L.I.C. Policy for Rs.10,00,000/-	Taken on 28.12.2008
			2. Birla Sun Life Life Insurance Policy, for a sum of Rs.1,00,000/-	Taken on 13.01.2003
			3. Max Life Insurance Policy, for Rs.50,000/-	Taken on 28.11.2005
3	OTHER ASSETS (MOVABLE)		<u>A. JEWELLERY</u>	
		Self	0.32 grams (Gold ring – 3 nos.)	
		Spouse	Gold – 1200 grams Diamond – 40 K.	Given during the life time of father and at the time of marriage in 1992
		Daughter	240 grams (Gold)	
			<u>B. VEHICLES</u>	

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		Self	1. Tata Indica Car (2004 Model)	Purchased in 2004, for Rs.3,60,000/-
			2. Bajaj Chetak Scooter	Purchased in 1996, for Rs.20,000/-
		Spouse	1. TATA Light Motor Vehicle	Purchased in 2002 for Rs.3,50,000/-
		Daughter	Nil	
4	<u>LIABILITIES</u>		<u>LOANS, IF ANY</u>	
		Self	Nil	
		Spouse	Nil	
		Daughter	Nil	